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(c) if so, on what conditions?

The Minister of Food and Agriculture (Shri S. K. Patil): (a) A scheme on the subject is under preparation.

(b) and (c). Do not arise.

## Demand for Dearness Allowance

175. Shri P. C. Borocah: Shri Anjanappa:

Will the Minister of Railways be pleased to state:

- (a) whether the National Federation of Indian Railwaymen at its two day session held in the beginning of April 1962 had urged the Government to implement the recommendations of the Pay Commission regarding enhancement of dearness allowance for all Government employees drawing upto Rs. 400 p.m. with the rise in the consumers' price index; and
- (b) if so, what is the Government's decision in the matter?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) Yes, Sir.

(b) The Government have taken a decision independently of the Resolution adopted by the Working Committee of the National Federation of Indian Railwaymen. A copy of the orders issued by the Government on the subject is laid on the Table. [See Appendix I, annexure No. 33].

## Pension for retired Postmasters

- 176. Shri Surendranath Dwivedy: Will the Minister of Transport and Communications be pleased to state:
- (a) whether it is a fact that a number of retired post and sub-post masters have no been paid the amount of their pensions;
- (b) if so, what is the number of such retired post and sub-post masters who have not been paid the pension amount; and
- (c) what steps Government propose to take to affect immediate payment of the pension amount to these re-

tired employees of the Posts and Telegraphs Department?

The Minister of Transport and Communications (Shri Jagjivan Ram):
(a) to (c). The required information is being collected and will be placed on the table of the Lok Sabha as soon as possible.

## Recruitment of Workers in Railway Workshops

- 177. Shri Nambiar: Will the Minister of Railways be pleased to state:
- (a) whether it is a fact that there is a ban on recruitment of workers in the Railway workshops such as. Golden Rock, Perambur, Mysore, Hubli etc;
  - (b) if so, the reasons therefor;
- (c) whether it is a fact that the strength of skilled artisans has been reduced in the above workshops in the name of the introduction of the incentive scheme; and
- (d) whether the turn-out of the shops has been increased after the introduction of the above scheme?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) Yes Sir.

- (b) As a result of the rise in productivity due to the introduction of Incentive Scheme, substantial additional capacity is expected to be created, and the work load offering for some time to come will be met with the existing staff. A temporary ban has, therefore, been placed on recruitment.
  - (c) No.
- (d) Yes; the out-turn has increased in the sections where the scheme has been introduced so far.

## Beating of Shunter by Sainiks of R.P.F.

178. Shri Nath Pai: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a rail shunter was beaten up on the 30th March, 1962 by three Sainiks of the